

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF STAR LEASING LIMITED

Regd. Office: 6-3-659, Kapadia lane, Somajiguda, Hyderabad-500 082 Tel.: 040-3062 7878 • Fax: 040-2339 6674

The details subsequent to the completion of the Open Offer made vide Public Announcement ("P.A.") dated Wednesday, February 03, 2010 pursuant to and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto, ("SEBI (SAST) Regulations"), issued by Intensive Fiscal Services Private Limited as Manager to the Open Offer on behalf of Mr. M.Srinivasa Reddy ("Acquirer") to acquire 48,000 equity shares of Face Value of Rs.10/- each (representing 20% of paid-up equity share capital) of Star leasing Limited at a price of Rs. 9.00 per fully paid-up equity share payable in cash are as under :

1. Name of the Target Company : Star Leasing Limited
2. Name of Acquirer : Mr. M.Srinivasa Reddy
3. Name of Manager to the offer : Intensive Fiscal Services Pvt. Ltd.
4. Name of the Registrar to the offer, if any : Sharex Dynamic (India) Pvt. Ltd.
5. Date of opening of the offer : Wednesday, March 17, 2010
6. Date of closure of the offer : Monday, April 05, 2010
7. Details of the acquisition

Sr.No.	Particulars	Proposed in the Offer document		Actuals	
1.	Offer price	Rs. 9/-		Rs. 9/-	
2.	Share holding of Acquirer(No & % of the voting capital) before P.A. & Share Purchase Agreement	NIL		NIL	
3.	Shares acquired under Share Purchase Agreement (No & % of voting capital)	1,79,051 (74.60%)		1,79,051 (74.60%)	
4.	Shares acquired in the open offer (No & % of voting capital)	48,000 (20%)		Nil	
5.	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 4,32,000/-		Nil	
6.	Shares acquired after P.A but before 7 working days prior to closure date, if any. (No & % of voting capital)	Nil		Nil	
7.	Post offer share holding of acquirer (No & % of voting capital) (2+3+4+6)	2,27,051 (94.60%)		1,79,051 (74.60%)	
8.	Pre & Post offer share holding of Public (No & % of voting capital)	Pre offer	Post offer	Pre offer	Post offer
		60,949 (25.40%)	12,949 (5.40%)	60,949 (25.40%)	60,949 (25.40%)
9.	Status of the escrow account, whether released or not	No shares have been offered for acquisition under open offer. Hence full amount lying in the escrow account, with lien in favour of Manager to the Offer, will be released shortly to the Acquirer.			
10.	Payment of interest, if any, to the shareholders along with details thereof.	Nil			
11.	Status of investor complaints received, if any	Nil			

This Public Announcement would also be available on the SEBI website at <http://www.sebi.gov.in>

The Acquirer accepts full responsibility for the information contained in this Post Offer Public Announcement and is responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997.

Issued by Manager to the Offer on behalf of the Acquirer:

INTENSIVE FISCAL SERVICES PRIVATE LIMITED

Contact Person: Mr. Brijesh Parekh / Mr. Rishabh Jain

131, 13th Floor, C-Wing, Mittal Tower, Nariman Point, Mumbai - 400 021.

Branches: Ahmedabad, Calcutta, Chennai, Indore, Nagpur, Nasik.

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Place : Mumbai

Date : April 09, 2010

